

non-forest use, submitted by the Government of Maharashtra to the Union Government, are still pending; and

(b) if so, the steps taken to clear these projects expeditiously?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI KAMAL NATH): (a) 10 cases are pending.

(b) All necessary steps have been taken to clear these cases expeditiously.

Steps to make available Books to Students

1559. **DR. C. SILVERA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to ensure availability of note books and books to students which have been brought out by Delhi Bureau of Text Books and N.C.E.R.T.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The demand-supply position of NCERT textbooks is closely monitored from time to time. All the NCERT textbooks for the session of 1991-92 for classes I to XII have been published and released for distribution through its sales outlets. The NCERT textbooks are distributed through 8 Sales Emporia of the Publications Division of the Ministry of Information & Broadcasting and 22 private wholesale Agents (13 for the UT of Delhi and 9 in other cities). The NCERT has also been entertaining direct orders from schools for supply of textbooks and has been running a Sales Counter inside its Campus at New Delhi.

According to the information received from the NCERT, the textbooks for all the classes I to XII for the academic session 1991-92 were made available to students in time.

Distribution of textbooks published by the Delhi Bureau of Textbooks, is monitored by the Directorate of Education, Delhi Administration. The Delhi Administration has informed that no shortage of such textbooks has come to its notice this year.

Neither the NCERT nor the Delhi Bureau of Textbooks manufactures and distributes note books.

(c) Does not arise.

Health Services by Public Hospitals for CGHS Beneficiaries

1560. **SHRI RAM KAPSE:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are several public hospitals all over the country where C.G.H.S. beneficiaries are treated;

(b) whether the charges payable by the Union Government to these hospitals for rendering service to C.G.H.S. beneficiaries are inadequate and are not reimbursed in time;

(c) whether union Government have received any representation in this regard; and

(d) if so, action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SRIMATI D. K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) to (d) For Services rendered to CGHS beneficiaries the public hospitals are paid in accordance with a prescribed rate schedule.